

2022 High Court, Appellate Side Calcutta

DATED: CALCUTTA, THE 6th APRIL, 2022

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 17 (seventeen) vacancies declared vide Court's Notification No. 3814-R(JS) dated 08.09.2021, for the 50 eligible WBSJ Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue : **Study Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **25th, 26th, 27th, 28th and 29th April, 2022**
(10 officers on each day as per Schedule enclosed)

Time : **04:30 P.M. onwards (on first four days) and
from 3:00 P.M. on 29th April, 2022.**

Reporting Time & Place : **4.15 P.M. (on first four days) and 2.45 P.M. on 29th
April, 2022, at the Chamber of the Registrar General,
Main Building, 1st Floor, High Court, Calcutta**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS FOR THE YEAR 2021**

ON 25.04.2022 : 4.30 P.M. onwards

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Hidayatullah Bhutia	CJ(SD), Ranaghat, Nadia
2.	Shri Tito Rob	Judge, 1 st Labour Court, Calcutta
3.	Shri Sridhar Chandra Su	Judge, Bench-5, Presidency Small Causes Court, Calcutta
4.	Shri Sambhu Sarkar	CJ(SD), Sealdah, South 24-Parganas
5.	Shri Sabyasachi Chatteraj	Law Officer, Directorate of Drug Control, Govt. of W.B., on deputation
6.	Smt. Mukulika Sinha	CJ(SD), 2 nd Court, Malda
7.	Shri Sudip Bhattacharya	CJ(SD), 2 nd Court, Berhampore, Murshidabad
8.	Shri Sanjay Chowdhury	Registrar, Family Court, Calcutta, on deputation
9.	Shri Ratan Kumar Gupta	CJM, Cooch Behar
10.	Shri Sumit Adhikari	CJM, Jhargram

ON 26.04.2022 : 4.30 P.M. onwards

11.	Shri Biswajyoti Chatterjee	Judge, Bench-4, PSCC, Calcutta
12.	Shri Sadhan Mondal	CJ(SD), Chanchal, Malda
13.	Shri Suresh Singh	Deputy A.G.O.T., Govt. of W.B., on deputation
14.	Shri Tarun Kumar Mondal	CJM, Asansol, Paschim Bardhaman
15.	Shri Prasun Ghosh	CJM, Howrah
16.	Shri Debasis Chowdhury	CJM, Tamluk, Purba Medinipur
17.	Shri Nirupam Kar	CJM, Raiganj, Uttar Dinajpur
18.	Smt. Arpita Ghosh	Secretary, DLSA, Malda
19.	Shri Bikash Lama	CJ(SD), 8 th Court, Alipore, South 24-Parganas
20.	Karim Ur Reza	CJ(SD), Basirhat, North 24-Parganas

ON 27.04.2022 : 4.30 P.M. onwards

21.	Shri Indranil Chatterjee	CJ(SD), Addl. Court, Sadar, Bankura
22.	Sri Abhijit Ghosh	CJ(SD), 1 st Court, Howrah
23.	Smt. Rina Talukdar	CJM, Purulia
24.	Sri Biswanath Pramanik	CJ(SD), Katwa, Purba Bardhaman
25.	Smt. Shrutirupa Ghosh (Majee)	CJ(SD), 3 rd Court, Howrah
26.	Sri Hindol Roy	CJ(SD), 2 nd Court, Sadar, Hooghly
27.	Sri Sujit Kumar Bandyopadhyay	CJM, Sadar, Purba Bardhaman
28.	Sri Mayukh Mukherjee	CMM, Kolkata
29.	Sri Saibal Dutta	CJM, Jalpaiguri
30.	Sri Amitava Mukherjee	Secretary, DLSA, Paschim Medinipur

ON 28.04.2022 : 4.30 P.M. onwards

31.	Sri Anirban Ray	CJ(SD), Alipurduar, Jalpaiguri
32.	Sri Soumen Gupta	Deputy Registrar, West Bengal Taxation Tribunal, on deputation
33.	Sri Pradip Kumar Adhikary	CJM, Car Nicobar, A & N Islands
34.	Sri Shib Shankar Ghosh	CJ(SD), Cooch Behar
35.	Smt. Krishnanjana Ray	CJ(SD), Sadar, Purba Bardhaman
36.	Sri Subrata Mukherjee	ACMM, Kolkata
37.	Sri Arnab Dutta	ACJM, Kakdwip, South 24-Parganas
38.	Smt. Aparna Chowdhuri	CJM, Berhampore, Murshidabad
39.	Smt. Ishani Chakravarty (Banerjee)	CJM, Paschim Medinipur
40.	Sri Alokesh Das	CJ(SD), 4 th Court, Alipore, South 24-Parganas

ON 29.04.2022 : 3.00 P.M. onwards

41.	Sri Aniruddha Saha	ACJM-cum-CJ(SD), Raghunathpur, Purulia
42.	Sri Sujoy Kumar Sarkar	Secretary, DLSA, Darjeeling
43.	Sri Amar Kishore Mahato	ACJM, Serampore, Hooghly
44.	Sri Ayan Kumar Banerjee	CJM, Suri, Birbhum
45.	Smt. Suparna Chaudhury	CJ(SD), 1 ST Court, Rampurhat, Birbhum
46.	Sri Subhra Som Ghosal	CJM, Alipore, South 24-Parganas
47.	Smt. Aditi Ghosh	ACJM, Dantan, Paschim Medinipur
48.	Smt. Hemantika Sundas	ACJM, Katwa, Purba Bardhaman
49.	Smt. Kusumika Dey (Mittra)	Secretary, DLSA, Dakshin Dinajpur
50.	Sri Uday Rana	CJ(SD), Raiganj, Uttar Dinajpur

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura, Paschim Bardhaman and Andaman & Nicobar Islands** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-vice** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

By Order,



(Md. Shabbar Rashidi)
Registrar (Judicial Service)
High Court, A.S., Calcutta.

The 6th April, 2022 .